N O T I C E

In Partial modification to the Judicial Assignment **at the Principal Seat at Bombay,** which would come into effect from 03.01.2022 it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **03.01.2022 until further order** : -

Sr. No.	Present sitting	Assignment	Assignment
1	The Hon'ble Shri Justice **A. A. SAYED** **AND** The Hon'ble Shri Justice **ABHAY AHUJA** **(Court Room No. 49)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Civil Writ Petitions relating to infrastructure of all Courts in the State of Maharashtra. (B) Civil References. (C) Civil Writ Petitions Relating to Municipal Corporations, Cantonment areas, (excluding Labour /Service matters) and the matters under Maharashtra Regional Town Planning Act, 1966 (M.R.T.P Act) concerning the above areas. (D) Election Matters and Caste Scrutiny matters pertaining to Elections of Municipal Corporations and Cantonments. (E) Family Court Appeals. **(F) Civil and Criminal Public Interest Litigations.** **(G) Civil Writ Petitions relating to Environmental Issues.** **(H) Civil Writ Petitions relating to a challenge to Infrastructure Projects including Railways, Metro, Roads, Bridges, Surface Transport, Water Transport**.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) Writ Petitions relating to infrastructure of all Courts in Mumbai (B) Civil References. (C) Writ Petitions Relating to Mumbai Municipal Corporation (excluding Labour /Service matters) and the matters under Maharashtra Regional Town Planning Act, 1966 (M.R.T.P Act) concerning the above areas. (D) Election Matters and Caste Scrutiny matters pertaining to Elections of Mumbai Municipal Corporations. **(E) Public Interest Litigations.** **(F) Writ Petitions relating to Environmental Issues.** **(G) Writ Petitions relating to a challenge to Infrastructure Projects including Railways, Metro, Roads, Bridges, Surface Transport, Water Transport.**

2	The Hon'ble Shri. Justice **R.D. DHANUKA** **AND** The Hon'ble Shri. Justice **S. M. MODAK** **(Court Room No. 53)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Writ Petitions in indirect tax matters under Central Acts and State Acts (including Excise Duty, Customs Duty and Service tax.) (B) Civil Writ Petitions relating to resettlement of project affected persons. (C) Civil Writ Petitions relating to Caste scrutiny committee cases not assigned to other Courts. (D) Civil Writ Petitions relating to Land Acquisition Act, 1894 and all other matters relating to acquisition and requisition of properties. (E) Civil Writ Petitions relating to Energy and Airports. (F) Civil Writ Petitions relating to Forests. **(G) Matters under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.** **(H) Matters against orders passed by DRT & DRAT under any enactment.**	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) Writ Petitions in indirect tax matters under Central Acts and State Acts (including Excise Duty, Customs Duty and Service tax.) (B) Writ Petitions relating to resettlement of project affected persons. (C) Writ Petitions relating to Caste scrutiny committee cases not assigned to other Courts. (D) Writ Petitions relating to Land Acquisition Act, 1894 and all other matters relating to acquisition and requisition of properties. (E) Writ Petitions relating to Energy and Airports. (F) Writ Petitions relating to Forests. **(G) Matters under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.** **(H) Matters against orders passed by DRT & DRAT under any enactment.**

		APPELLATE SIDE	ORIGINAL SIDE
		For Admission, hearing, order matters and applications therein:	For Admission, hearing, order matters and applications therein:
3	The Hon'ble Shri Justice **NITIN JAMDAR** **AND** The Hon'ble Shri Justice **AMIT B. BORKAR** **(Court Room No. 54)**	(A) Writ Petitions relating to Education, service matters of teaching and non-teaching staff, including Caste Scrutiny matters except those assigned to other Courts. (B) Civil Writ Petitions relating to Educational Institutions (by or against), except those assigned to other Courts. (C) Civil Work not assigned to other Courts. (D) Contempt Appeals. **(E) Civil Writ Petitions relating to Labour and Service (including those pertaining to APMC, Municipal Corporations, Municipal Councils, Nagar Panchayats, etc.) including caste claims relating thereto except those assigned to other Court.**	(A) Writ Petitions relating to Education, service matters of teaching and non-teaching staff, including Caste Scrutiny matters except those assigned to other Courts. (B) Writ Petitions relating to Educational Institutions (by or against), except those assigned to other Courts. (C) Civil Work not assigned to other Courts. (D) Contempt Appeals. **(E) Writ Petitions relating to Labour and Service (including those pertaining to APMC, Municipal Corporations, Municipal Councils, Nagar Panchayats, etc.) including caste claims relating thereto except those assigned to other Court.**

		APPELLATE SIDE	ORIGINAL SIDE
4	The Hon'ble Shri Justice **G. S. PATEL** **AND** The Hon'ble Shri. Justice **MADHAV JAMDAR** **(Court Room No. 24)**	For Admission, hearing, order matters and applications therein: (A) First Appeals. (B) Civil Writ Petitions relating to Co-operative Societies Acts (Central and State Acts). (C) Civil Writ Petitions not assigned to other Courts. **(D) Civil Writ Petitions against the orders passed by CAT and MAT.**	For Admission, hearing, order matters and applications therein: (A) Writ Petitions relating to Co-operative Societies Acts (Central and State Acts). (B) Writ Petitions not assigned to other Courts. **(C) Writ Petitions against the orders passed by CAT and MAT.**

Dated this 31st day of December 2021

BY ORDER

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(D. S. Deshmukh)
I/c. Registrar (Judl-I),
High Court, A.S., Bombay.